

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 438 / Confdl./2016  
II-15-7/2004

Bilaspur, dated 01 July, 2016

Hon'ble the Chief Justice has been pleased to constitute the following Committee with immediate effect: -

### Screening Committee for the scrutiny and assessment of the members of Higher Judicial Service and Lower Judicial Service:-

Hon'ble Shri Justice Pritinker Diwaker	-	Chairman
Hon'ble Shri Justice Prashant Kumar Mishra	-	Member
Hon'ble Shri Justice Chandra Bhushan Bajpai	-	Member
Registrar General	-	Secretary

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 439 / Confdl./2016  
II-15-7/2004

Bilaspur, dated 01 July, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
10. Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
11. Director/Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
12. Additional Registrar (Admn./ D.E. & E./ S. & A. Cell/ M), High Court of Chhattisgarh, Bilaspur for information.
13. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
14. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

Contd.....2/-

15. Deputy Registrar (Writ & Copying/ Criminal/ Civil/ D.E./ Protocol & Works/ Vigilance and I. & E./R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
16. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- ✓ 17. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
18. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ District Establishment/ Establishment / Protocol/ Record Room (Admn.)/ S. & A. Cell Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL